


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.65/BB/2017	-	For Compliance	Rule-7 of IB	Ecolane Electronics Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Nishita Kund.	Petitioner	
	Arjun K. Revichal.		

Counsel for petitioner is present. A memo is filed for correction in the order with regard to the name of Petitioner Company.

Perused the order. It is true that there is some error in the name of the Petitioner Company printed in the cause title of the order. The name of the Company is EOLANE ELECTRONICS BANGALORE PRIVATE LIMITED. However, in the order it is typed as ECOLANE ELECTRONICS BANGALORE PRIVATE LIMITED.

Therefore, correction is to be made with regard to the name of the Petitioner Company as EOLANE ELECTRONICS BANGALORE PRIVATE LIMITED instead of ECOLANE ELECTRONICS BANGALORE PRIVATE LIMITED.

Memo is accordingly allowed.

Registry is directed to make corrections both in the original order as well as the certified copy of the order given to the counsel for the Petitioner Company.


MEMBER (J)


MEMBER (T)

Counsel for petitioner is present. IA 120/2017 is listed today for hearing.

No representation for petitioner in IA No.120/2017.

List it on 26.09.2017.


MEMBER (J)


MEMBER (T)